

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

22

**IA 4280(MB)2023  
IN C.P. (IB)/1018(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.04.2024**

NAME OF THE PARTIES:

Praful Satra

Vs

Md Development Private Limited

SECTION: 7, 54(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Devashish Godbole, Ld. Counsel for the Resolution Professional present.
2. Counsel for the Applicant seeks some time for filing the bank closure certificate.
3. At the request of Counsel, the matter is adjourned to **22.04.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**